

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 250 of 2018

IN THE MATTER OF:

Yamini Bipinchandra Shah & Ors. ...Appellants

Vs

Trimbak Estates Pvt. Ltd. & Ors. ...Respondents

Present:

Appellants: Mr. Varun Singh, Mr. Gaurav Nair and Ms. Pranati Bhatnagar, Advocates.

Respondents: Mr. Rakesh Kumar and Ms. Chetna Bisht, Advocates.

ORDER

20.08.2019: Heard learned counsel appearing on behalf of the Appellants.
Hearing concluded.

Post the appeal for hearing arguments of the Respondents on
9th September, 2019.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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